

Central Administrative Tribunal
Principal Bench: New Delhi

(19)

O.A. No. 783/96

New Delhi this the 6th day of December 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

Shri S.C. Jain
S/o Shri Kundan Lal Jain
working as Assistant Education Officer (Subject),
Commission for Scientific & Technical Terminology,
West Block No. VII, R.K. Puram, New Delhi-110066.

.....Applicant
(By Advocate: Shri S.C. Luthra)

Versus

1. Union of India through Secretary,
Ministry of Human Resource Development,
Department of Education,
Shastri Bhavan, New Delhi.
2. The Director,
Central Hindi Directorate,
West Block No. VII, R.K. Puram,
New Delhi-110 066.
3. Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110 003.

.....Respondents

ORDER (Oral)

By Reddy, J.

Learned counsel for the applicant seeks to
withdraw the OA. The OA is accordingly dismissed as
withdrawn.

Reddy
(R.K. Ahooja)
Member (A)

cc.

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice-Chairman (J)